

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.511/2026 - C.1.

Dt.23.07.2026

NOTIFICATION No. 03/2026 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No	Name of the Officer (Sarva Sri/Smt)	Posted as
1.	B. Eswaraiah Chief Administrative Officer IV Additional District & Sessions Court, Tirupati , Chittoor District	Chief Administrative Officer, Family Court-cum-VI Additional District and Sessions Court, Nellore . Note: The individual shall take charge of the post after the retirement of Smt Sk. Razia on 31.07.2026.
2	T. Suryakala Chief Administrative Officer VIII Additional District & Sessions Court-cum-Special Court for trial of offences against Women, Rajahmundry , East Godavari District	Chief Administrative Officer, I Additional Special Judge's Court for CBI Cases, Visakhapatnam . (post kept vacant)
3	D. Sundara Raju Chief Administrative Officer VIII Additional District & Sessions Court –cum-Special Court for trail of offences against Women, Nellore	Chief Administrative Officer, Additional Family Court- cum- Additional District and Sessions Judge's Court, Guntur . (New Court)

4	T. Prahlada Char Chief Administrative Officer XIII Additional District & Sessions Court, Narasaraopet , Guntur District	Chief Administrative Officer, Special Sessions Court for Trial Of Cases under SC/ST POA ACT, Anantapuramu. (post kept vacant) Note: The individual shall take charge on or after 01.08.2026.
5	D. Venkata Ramana Rao Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, East Godavari	Chief Administrative Officer, XIV Additional District and Sessions Court, Amalapuram , East Godavari. (New Court)
6	K. Mallieswari Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, West Godavari	Chief Administrative Officer, XV Additional District and Sessions Court, Nuzvid , Krishna. (post kept vacant)
7	P. Hanumantha Rao Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Guntur	Chief Administrative Officer, Special Court for Speedy Trial of Offences under POCSO Act , Machilipatnam , Krishna. (post kept vacant)
8	D.V Subba Rao Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Nellore	Chief Administrative Officer, XIII Additional District and Sessions Court, Narsaraopet , Guntur. (vice Sri T.Prahlada Char) Note: The individual shall take charge on or after 01.08.2026.
9	V. Nagaraju Stenographer Grade-I Paper Promotee of the Unit of the Principal District Judge, Kadapa	Chief Administrative Officer, VIII Additional District and Sessions Court cum Special Court for Trial of Offences against Women, Nellore. (vice Sri D.Sundara Raju)
10	G. Jayachandra Babu, Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Chittoor	Chief Administrative Officer, VIII Additional District and Sessions Court, Kadapa. (New Court)

- i) All the individuals shall relieve themselves by handing over the charge of their posts to the immediate juniors of their Courts and take charge of their new posts on or before **01.08.2026**.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, as directed in these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty. The District Judges/Presiding Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained. The Presiding Officers are directed to send the joining reports of the individuals to this Registry.

Note: Chief Administrative Officers shown at Sl. Nos.1 to 4 are not entitled to draw T.A and D.A and other allowances etc., as they are transferred at their request.


28/07/2026
REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, Chittoor, East Godavari, Guntur, Kadapa, Nellore, Visakhapatnam and West Godavari.
3. IV Additional District & Sessions Judge, Tirupati, Chittoor District
4. Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore
5. VIII Additional District & Sessions Judge-cum-Special Judge for trial of offences against Women , Rajahmundry, East Godavari.
6. I Additional Special Judge for CBI Cases, Visakhapatnam
7. XIII Additional District & Sessions Court, Narasaraopet, Guntur District
8. VIII Additional District & Sessions Judge-cum-Special Judge for trail of offences against Women, Nellore.

9. Judge , Additional Family -cum-Additional District and Sessions Judge, Guntur
10. Special Sessions Judge for Trial Of Cases under SC/ST POA ACT,
Anantapuramu
11. XV Additional District and Sessions Court, Nuzvid , Krishna.
12. Special Judge for Speedy Trial of Offences under POCSO Act , Machilipatnam,
Krishna
13. VIII Additional District and Sessions Court, Kadapa
14. The District Treasury Officers, Ananthapuramu, Chittoor, East Godavari,
Guntur, Kadapa, Nellore, Visakhapatnam and West Godavari
15. The Sub Treasury Officers, Tirupati- Chittoor District, Rajamahendravaram,
Amalapuram-East Godavari District, Narasaraopet-Guntur District, Nuzvid
Krishna District.
16. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra
Pradesh, with a request to direct the concerned to upload the Notification in the
High Court's Website

Spare...1

Stock...1.